

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 21.12.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB)No. 64/BB/2019	For hearing - Liquidation	Sec 10 of I&B code 2016	M/s Vintage Foods & Industries Ltd	-	M/s KSIIDC Limited and other	Pankaj Srivatsava Liquidator, Ayushi Agarwal for Liquidator

ADVOCATE FOR PETITIONER/s:

Ms. AYUSHI AGARWAL - Advocate for
Liquidator

ADVOCATE FOR RESPONDENT/s:

ORDER

Heard Ms. Ayushi Agarwal, learned Counsel for the Liquidator through Video Conference.

Post the case on **28.01.2021.**



MEMBER (T)



MEMBER (J)

Verified
Brinda


Court Officer